

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 453

Date: 17.10.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on 19.10.2020 stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.170/2017/EZ	M/S Westlink Trading Pvt. Ltd. Vs. Union of India & Ors	25.11.2020
2	Original Application no. 55/2017/EZ	Shri Tako Olo Vs. Union of India & Ors.	25.11.2020
3	Original Application no. 161/2017/EZ	Mudar Patherya Vs. West Bengal Pollution Control Board & Ors.	25.11.2020
4	O.A.172/2017/EZ	Satya Narayan Samanta Vs State of Odisha & Others	25.11.2020
5	O.A.25/2018/EZ	S.K.Alauddin Vs Chief Secretary Govt. of West Bengal & Others	25.11.2020
6	O.A.26/2018/EZ	Mohistikari Paribesh Jivan O Krishi Kalyan Mancho Vs West Bengal Pollution Control Board & Others	25.11.2020

By order

Subhayan Banerjee

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 124/2017/EZ	Biswajit Mukherjee & Anr Vs. Union of India & Ors.	26.11.2020
2	O.A. No. 134/2017/PB/50/2017/EZ & M.A.26/2018/EZ	Tribunal On its Own Motion Vs. State of West Bengal & Ors.	26.11.2020
3	O.A.No.No.156/2017/EZ	Mr.Susajit Das Vs WBPCB & Others	26.11.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.28/2018/EZ	Sujit Kr.Garai Vs State of West Bengal & Others	27.11.2020
2	O.A.37/2018/EZ	Monafa Bibi & Another Vs Chairman West Bengal Pullution Control Board & Others	27.11.2020
4	O.A. No. 49/2018/EZ	Pratap Kumar Das Vs. The Secretary, Steel & Mines, Govt. of Odisha & Ors.	27.11.2020
5	Original application no. 104/2017/EZ	Prabhat Kumar Churiwala Vs. Union of India & Ors.	27.11.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 131/2017/EZ	Lambodar Mahant Vs. State of Odisha & Ors.	1.12.2020
2	Original Application No. 175/2017/EZ M.A. No. 368/2017/EZ	Saikat Sen Vs. Union of India & Others	1.12.2020
4	Appeal no. 15/2017/EZ	M/S Pioneer Vs. Orissa Pollution Control Board & Anr.	1.12.2020
5	Original Application no. 01/2018/EZ	Palwal Jithender Reddy Vs. Union of India & ors.	1.12.2020
6	Original Application no. 04/2018/EZ	Kiran Kumar Mishra & ors. Vs. State of Odisha & Ors.	1.12.2020
7	Original Application no. 184/2017/EZ	Saharab Ali Mallick Vs. State of West Bengal & Ors.	1.12.2020
8	Original Application no. 17/2018/EZ	Md.Israil Vs Chief Secretary Govt. of West Bengal & Others	1.12.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 146/2017/EZ	Leasure Country Club & Resorts Pvt. Limited & Anr Vs. Union of India & ors.	2.12.2020
2	Original Application no. 173/2017/EZ	Rama Chandra Mahanta & Anr Vs. M/S Serajuddin & Co. & Ors.	2.12.2020
3	Original Application no. 114/2017/EZ M.A. No. 301/2017/EZ	Takam Xavier Vs. Union of India & Ors.	2.12.2020

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